



File No. 10/36/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 30th April 2020

OFFICE ORDER

In exercise of the powers conferred under Rule 15 A, sub rule (4) of NCLT (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules, 2015 notified vide notification no. G.S.R. 682(E) dated 23.9.2019 by Central Government, Ministry of Corporate Affairs, following postings/transfers of Members of the National Company Law Tribunal are made with immediate effect:-

S. No.	Name of Member	Present Posting	New Posting
1	Shri B.P. Mohan, Member (Judicial)	NCLT Mumbai	NCLT Amaravati
2	Shri. Mohammed Ajmal, Member (Judicial)	NCLT Amaravati	NCLT Mumbai
3	Ms. Sucharita R, Member (Judicial)	NCLT Cuttack	NCLT, Chennai
4	Shri Narender Kumar Bhola, Member (Technical)	NCLT Hyderabad	NCLT New Delhi
5	Shri Veera Brahma Rao Arekapudi, Member (Technical)	NCLT Kochi	NCLT Hyderabad
6	Shri Virendra Kumar Gupta, Member (Technical)	NCLT Kolkata	NCLT Ahmedabad
7	Shri Prasanta Kumar Mohanty, Member (Technical)	NCLT Ahmedabad	NCLT Guwahati
8	Shri Venkata Subba Rao Hari, Member (Judicial)	NCLT Guwahati	NCLT Mumbai

The Hon'ble Members shall move to their new stations of posting, after lockdown restrictions on movement are withdrawn by the Central Government and respective State Governments.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi
4. All NCLT Benches
5. NCLT website/ Notice Board.